

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

16

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

3

### Notes of the Registry

### Orders of the Tribunal

OA No. 92/2010

Date of Order: 26.10.2010

Mr. J.K. Mishra, counsel for applicant.  
Mr. Govind Suthar, proxy counsel for  
Mr. Manoj Bhandari, counsel for respondents.

Learned advocate appearing for the applicant seeks permission to withdraw this Original Application with liberty to file fresh O.A., if need be.

Considering the submission, the learned advocate of the applicant is permitted to withdraw this Original Application. However, liberty is given to the applicant to file fresh O.A., if need be. Accordingly, the O.A. is dismissed as withdrawn.



[Sudhir Kumar]  
Administrative Member

[Justice S.M.M. Alam]  
Judicial Member

nlk

दिनांक 17/11/2011 को आदेशानुसार  
मेरी उद्योगीता में दिनांक 11/11/2011  
बो भाग-II व III का नियमानुसार ।

अनुधान अधिकारी  
केन्द्रीय प्रशासनिक अधिकरण  
जोधपुर नवायंपीठ, जोधपुर

RC  
Guna~~11/10~~  
PL  
JMK/11